

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2017
ANSWERED ON:10.08.2006
FINANCIAL ASSISTANCE TO FPIS
Jha Shri Raghunath

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether a large number of Food Processing Units have been given financial assistance/grant during the last three years;
- (b) if so, the details of the financial assistance provided to them during the said period;
- (c) whether utilization certificates have been obtained from them;
- (d) if so, whether second instalment of financial assistance have been released to such units which have not submitted utilization certificates;
- (e) if so, the reasons therefor; and
- (f) the measures taken to ensure that the financial assistance is not misutilised/misused by food processing units?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a): During the last three years, a total number of 550 units have been provided financial assistance by the Ministry under the scheme for technological upgradation/ establishment/ modernization of the food processing industries.

(b): The details of financial assistance provided during the said period is annexed.

(c) to (f): Assistance is provided to the food processing units in two (2) installments. The second installment of the grant is released only after obtaining the utilization certificates from the respective units who have been provided with the first installment of the grant. The time frame for submission of such utilization certificate is eighteen (18) months from the date of issue of sanction. While releasing the second installment of grant, it is ensured that 100% of the promoter's contribution, 100% of the terms loan and a certificate from State Nodal Agency that the project has physically come up and is ready for commencement of production/ has actually commenced commercial production is obtained.

Annexure

Statement referred to in reply to part (b) of the unstarred question no. 2017 for 10.08.2006 regarding Financial Assistance to FPIs.

(Rs. in Lakh)

State/UT	2003-2004	2004-2005	2005-2006
Andhra Pradesh	465.57	797.67	689.80
Assam	257.79	245.76	67.18
Bihar	-	25.32	64.22
Chhattisgarh	-	32.61	98.25
Delhi	-	2.50	36.77
Goa	17.00	25.00	47.58
Gujarat	165.85	262.15	370.05
Haryana	185.94	183.34	167.04
Himachal Pradesh	99.18	75.51	154.48
Jammu & Kashmir	108.78	74.78	63.67
Jharkhand	-	-	48.28
Karnataka	151.49	425.32	419.73
Kerala	192.53	152.86	436.39
Madhya Pradesh	88.93	45.62	239.95
Maharashtra	529.03	778.67	1,251.94

Manipur	108.41	-	11.77
Meghalaya	-	12.14	13.26
Mizoram	110.50	12.30	-
Nagaland	40.75	-	-
Orissa	-	63.31	22.23
Pondicherry	-	24.54	14.67
Punjab	163.00	538.23	497.67
Rajasthan	86.00	35.83	117.39
Tamil Nadu	274.03	310.60	699.68
Tripura	33.07	-	-
Uttar Pradesh	263.19	591.76	845.14
Uttranchal	5.37	87.88	162.71
West Bengal	132.96	325.74	400.14